

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 107**  
**(IB)-723(PB)/2019**

**IN THE MATTER OF:**

M/s. Dewpoint Services Consultants LLP                      .... Applicant/petitioner  
v.  
Three C Projects Pvt. Ltd. & Ors.                                      .... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 16.07.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner  
For the Respondent

Mr. Apoorv Jain & Mr. Abhishek Narang, Advs.  
Mr. Nikhil Jain, Adv.

**ORDER**

Hon'ble the Supreme Court has stayed the proceedings in respect of Corporate Debtor. Accordingly, matter be listed for further consideration on 06.08.2019.

  
Sd/-

**(M.M.KUMAR)**  
**PRESIDENT**

  
Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**